

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 13
IA No. 391/JPR/2023
IA No. 586/JPR/2023
IA No. 216/JPR/2024
CP No. (IB)- 38/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Smt. Mohini Devi, Prop of Khandelwal Constructions and Building
Materials ...Financial Creditor/Applicant

Versus

Khandelwal Buildcon Pvt. Ltd. ...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
20.05.2024.


(Prabhu Dayal Sewda)
Court Officer

April 22, 2024